

ITEM NO.10

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10854/2020

DUMPALA RAMREDDY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date :08-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mr. Tushar Mehta, Ld. S.G.
Mr. Kanu Agrawal, Adv.
Mr. Rajat Nair, Adv.
Mr. B.V. Balram Das, Adv.

UPON hearing the Court made the following
O R D E R

Let a copy of this petition be served upon
Mr. Tushar Mehta, learned Solicitor General.

List after two weeks.

[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR